

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4216
ANSWERED ON 19.03.2020

AQUIFER MAPPING

4216. SHRI ANNASAHEB SHANKAR JOLLE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the status of aquifer mapping across the country;
- (b) whether all the Gram Panchayats have been covered under the aquifer mapping programme and if so, the details thereof;
- (c) whether the Gram Panchayats themselves have the authority to use the data in ground water management; and
- (d) if so, the details of GPs which used the data and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) and (b) Central Ground Water Board (CGWB) is implementing National Aquifer Mapping and Management program (NAQUIM), which envisages mapping of aquifers (water bearing formations), their characterization and development of Aquifer Management Plans to facilitate sustainable management of Ground Water Resources. Out of the nearly 25 lakh km² of mappable area in the country, so far aquifer maps and management plans have been developed for an area of 11.8 lakh km² covering various parts of the country.

Aquifer mapping across the country is being undertaken on assessment unit (Block/Taluka/Mandal/Firkka) level and out of 6881 assessment units, nearly 3600 assessment units have been covered by CGWB.

(c) and (d) CGWB collects ground water data, which is available in public domain and can be accessed through the web-site of CGWB. All persons/institutions/organisations including GPs can use this data for ground water management.
